GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3376
ANSWERED ON:13.08.2010
AUGUMENTATION OF ADDITIONAL WATER FROM CWCC
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Bangalore Water Supply and Sewerage Board (BWSSB) of Karnataka has completed the implementation of the project ``Augmentation of additional 100 MLD water from CWSS Stage-IV Phase-I`` under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in December 2007;
- (b) if so, whether the completion report for the project has also been submitted by Independent Review and Monitoring Agency (IRMA) as per the Ministry's guidelines;
- (c) if so, whether the part of 3rd instalment (Rs. 21.45 lakhs) and the 4th instalment (Rs.107.27 lakhs) are yet to be released by the Union Government;
- (d) if so, the reasons thereof; and
- (e) the time by which the funds are likely to be released?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

- (a): Yes, Madam.
- (b): Yes, Madam.
- (c) to (e): The release of 2nd, 3rd and 4th installment of Additional Central Assistance (ACA) is contingent upon States and Cities implementing reforms as per timeline committed in the Memorandum of Agreement (MoA). The State Government of Karnataka has not achieved some of the state level/ Urban Local Bodies (ULBs)/ Optional level reforms such as Transfer of Water supply, E-Governance, Property Tax collection efficiency, 100% cost recovery- water supply and Solid Waste Management, Earmarking 25% land for Economically Weaker Section (EWS)/Lower Income Group (LIG) housing and Administrative reforms as per committed timelines. Therefore, it is not possible to release the balance amount of 3rd installment of ACA and entire 4th installment of ACA till the successful implementation of reforms as per timelines committed in the MoA.